- (b) whether the policy of Government is to provide job to one member of each family of those farmers whose lands have been acquired; and
- (c) if so, the time by which they are likely to be provided jobs and details in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) to (c). There were 851 land-losers in the context of land acquired for IFFCO, Aonla Project. Out of these 715 were eligible for employment and 191 have been provided employment. In addition, about 100 land-losers have been given jobs intermittently on temporary basis.

In accordance with the State Government guidelines, IFFCO has given preference to land-losers for employment. For unskilled jobs, the recruitment is made from among the land-losers only. Recruitment rules have been relaxed for them. Further, land-losers with some education are being trained to get opportunities for being employed on semi-skilled jobs.

A number of development and other works have been undertaken by IFFCO in collaboration with State/District administration so that employment opportunities might further improve for land-losers

## **Quota for All India Permits**

6753. SHRI RAJVEER SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Union Government propose to allot to certain quota of All India Permit to the State Governments for plying passenger buses;
- (b) if so, the criteria followed for such allocation;

- (c) the number to such permits allotted to Government of Uttar Pradesh during 1989;
- (d) whether any quota has been reserved for Scheduled Castes and Scheduled Tribes: and
  - (e) if so, the details thereof?

THE MINISTER OF SURFACE TRANS-PORT (SHRI K.P. UNNIKRISHAN): (a) and (b) There is no quota for issue of All India Permits for the State Governments. The All India Permits are issued by the State Transport Authorities in accordance with the provisions of sub-sections (9) and (10) of Section 88 of Motor Vehicles Act, 1988.

- (c) Does not arise.
- (d) No, Sir.
- (e) Does not arise.

Districts Selected by National Technology Mission for Development of Integrated Drinking Water Supply Projects in Uttar Pradesh

6754. SHRI RAJVEER SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of districts selected by National Technology Mission for the development of Integrated drinking water supply projects in Uttar Pradesh;
  - (b) if so, the names of these districts;
- (c) whether a programme has been launched for the actual realisation of this objective; and
- (d) if so, the progress made so far in the implementation of this programme?